FORM NO. 165

Statement of Specified Financial Transactions under section 508 (1) of the Income-tax Act, 2025

PART A: STATEMENT DETAILS

(This information should be provided for each Statement submitted together)

A.1	**REPORTING ENTITY DETAILS**	
A.1.1	Reporting Entity Name	
A.1.2	Income-Tax Department Reporting Entity Identification Number	☐☐☐☐☐☐☐☐☐☐.☐☐☐☐
A.2	**STATEMENT DETAILS**	
A.2.1	Statement Type	☐☐ Insert 2 character code
A.2.2	Statement Number	
A.2.3	Original Statement Id	
A.2.4	Reason for Correction	☐ Insert 1 character code
A.2.5	Statement Date	
A.2.6	Reporting Period	
A.2.7	Report Types	☐☐ Insert 2 character code
A.2.8	Number of Reports	
A.3	**PRINCIPAL OFFICER DETAILS**	
A.3.1	Name	
A.3.2	Designation	
A.3.3	Address	
A.3.4	City / Town	
A.3.5	Postal Code	
A.3.6	State Code	☐☐ Insert 2 character code
A.3.7	Country Code	☐☐ Insert 2 character code
A.3.8	Telephone	
A.3.9	Mobile	
A.3.10	Email	

PART B: REPORT DETAILS FOR PERSON BASED REPORTING

B.1	REPORT NUMBER (To be provided for each person being reported)	
B.1.1	Report Serial Number	
B.1.2	Original Report Serial Number	
B.2	**PERSON DETAILS FOR** AGGREGATED FINANCIAL TRANSACTIONS	
B.2.1	**For Persons having PAN**	
B.2.1.1	Person Name	
B.2.1.2	Person Type	☐☐ Insert 2 character code
B.2.1.3	Father's Name (for Individuals)	
B.2.1.4	PAN	☐☐☐☐☐☐☐☐☐☐
B.2.1.5	Address	
B.2.1.6	Postal Code	
B.2.1.7	State Code	
B.2.1.8	Country Code	
B.2.2	**For Persons having No PAN**	
B.2.2.1	Person Name	
B.2.2.2	Person Type	
B.2.2.3	Father's Name (for Individuals)	
B.2.2.4	Aadhaar Number (for Individuals)	
B.2.2.5	Form 97 Acknowledgement	
B.2.2.6	Identification Type	☐ Insert 1 character code
B.2.2.7	Identification Number	
B.2.2.8	Date of Birth/ Incorporation	
B.2.2.9	Nationality/Country of Incorporation	☐☐ Insert 2 character code
B.2.2.10	Business or occupation	
B.2.2.11	Address	
B.2.2.12	Address Type	☐ Insert 1 character code
B.2.2.13	City / Town	

B.2.2.14	Postal Code	
B.2.2.15	State Code	Insert 2 character code
B.2.2.16	Country Code	Insert 2 character code
B.2.2.17	Mobile/Telephone Number	
B.2.2.18	Other Contact Number	
B.2.2.19	Email	
B.2.3	Number of persons if Financial Transaction is undertaken in joint name	Insert 2 character code
B.2.3.1	Names of persons engaged in the transaction jointly	(Repeat, if required)
B.2.3.2	PAN of person/ persons engaged in the transaction jointly	(Repeat, if required)
B.3	**FINANCIAL TRANSACTION SUMMARY**	

B.3.1	Product Type	Insert 2 character code
B.3.2	Aggregate gross amount received from the person	
B.3.3	Aggregate gross amount received from the person in cash	
B.3.4	Aggregate gross amount paid to the person	
B.4	**FINANCIAL TRANSACTION DETAILS (To be provided for each distinctive product)**	
B.4.1	Product Identifier	
B.4.2	Last Date of Transaction	
B.4.2	Aggregate gross amount received from the person	
B.4.4	Aggregate gross amount received from the person in cash	
B.4.5	Aggregate gross amount paid to the person	
B.4.6	Whether Time Deposit is created by Auto-sweep?	Insert 1 character code
B.4.7	Parent Account Number related to Time Deposit created by Auto Sweep	

PART C: REPORT DETAILS FOR BANK/POST OFFICE ACCOUNT(ACCOUNT BASED REPORTING)

(This information should be provided for each Account being reported)

C.1	REPORT NUMBER (To be provided for each account being reported)	
C.1.1	Report Serial Number	
C.1.2	Original Report Serial Number	
C.2	ACCOUNT DETAILS	
C.2.1	Account Type	Insert 2 character code
C.2.2	Account Number	
C.2.3	Account Holder Name	
C.2.4	Account Status	Insert 1 character code
C.2.5	Branch Reference Number	
C.2.6	Branch Name	
C.2.7	Branch Address	
C.2.8	City Town	
C.2.9	Postal Code	
C.2.10	State Code	Insert 2 character code
C.2.11	Country Code	Insert 2 character code
C.2.12	Telephone	
C.2.13	Mobile	
C.2.14	Email	
C.3	ACCOUNT SUMMARY	
C.3.1	Aggregate gross amount credited to the account in cash	
C.3.2	Aggregate gross amount debited to the account in cash	
C.4	PERSON DETAILS (To be provided for each person related to the account)	

C.4.1	For Persons having PAN	
C.4.1.1	Account Relationship	Insert 1 character code
C.4.1.2	Person Name	
C.4.1.3	Person Type	Insert 2 character code
C.4.1.4	Father's Name (for Individuals)	
C.4.1.5	PAN	

C.4.1.6	Address	
C.4.1.7	Postal Code	
C.4.1.8	State Code	
C.4.1.9	Country Code	
C.4.2	**For Persons having No PAN**	
C.4.2.1	Person Name	
C.4.2.2	Person Type	
C.4.2.3	Father's Name (for Individuals)	
C.4.2.4	Aadhaar Number (for Individuals)	
C.4.2.5	Form 97 Acknowledgement	
C.4.2.6	Identification Type	Insert 1 character code
C.4.2.7	Identification Number	
C.4.2.8	Date of Birth/ Incorporation	
C.4.2.9	Nationality/Country of Incorporation	Insert 2 character code
C.4.2.10	Business or Occupation	
C.4.2.11	Address	
C.4.2.12	Address Type	Insert 1 character code
C.4.2.13	City / Town	
C.4.2.14	Postal Code	
C.4.2.15	State Code	Insert 2 character code
C.4.2.16	Country Code	Insert 2 character code
C.4.2.17	Mobile/Telephone Number	
C.4.2.18	Other Contact Number	
C.4.2.19	Email	

PART D: REPORT DETAILS FOR IMMOVABLE PROPERTY TRANSACTIONS/STAMP PAPER BASED REPROTING

(This information should be provided for each Transaction being reported)

D.1	**REPORT NUMBER** (To be provided for each account being reported)	
D.1.1	Report Serial Number	
D.1.2	Original Report Serial Number	
D.2	**TRANSACTION DETAILS**	
D.2.1	Transaction Date	
D.2.2	Transaction Identity	
D.2.3	Transaction Type	Insert 1 character code
D.2.4	Transaction Amount	
D.2.5	Cash in Transaction Amount	
D.2.6	Property Type	Insert 1 character code
D.2.7	Whether property is within municipal limits	Insert 1 character code
D.2.8	Property Address	
D.2.9	City / Town	
D.2.10	Postal Code	
D.2.11	State Code	Insert 2 character code
D.2.12	Country Code	Insert 2 character code
D.2.13	Stamp Valuation of Property for determination of Stamp Duty	
D2.14	Value of Stamp paper (applicable for Stock Holding Corporation of India Ltd)	
D.3	**PERSON DETAILS (**(To be provided for each person related to the transaction)	
D.3.1	**For Persons having PAN**	
D.3.1.1	Transaction Relation	Insert 2 character code
D.3.1.2	Transaction Amount related to the person	
D.3.1.3	Person Name	
D.3.1.4	Person Type	Insert 2 character code
D.3.1.5	Father's Name (for Individuals)	
D.3.1.6	PAN	
D.3.1.7	Address	
D.3.1.8	Postal Code	
D.3.1.9	State Code	

D.3.1.10	Country Code	
D.3.2	**For Persons having No PAN**	
D.3.2.1	Person Name	
D.3.2.2	Person Type	
D.3.2.3	Father's Name (for Individuals)	
D.3.2.4	Aadhaar Number (for Individuals)	
D.3.2.5	Form 97 Acknowledgement (not applicable for item D.2.14)	
D.3.2.6	Identification Type	[ ] Insert 1 character code
D.3.2.7	Identification Number	
D.3.2.8	Date of Birth/ Incorporation	

D.3.2.9	Nationality/Country of Incorporation	[ ] Insert 2 character code
D.3.2.10	Address	
D.3.2.11	City / Town	
D.3.2.12	Postal Code	
D.3.2.13	State Code	[ ] Insert 2 character code
D.3.2.14	Country Code	[ ] Insert 2 character code
D.3.2.15	Mobile/Telephone Number	
D.3.2.16	Other Contact Number	
D.3..2.17	Email	

Verification

I………. (name of designated director) having Permanent Account Number (PAN)………., in my capacity as designated director of………… hereby certify that all the particulars furnished above are correct and complete.

………………
Place: …….   Signature of the designated director

………………..
Date: …….   Name of the designated director